## COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## REVIEW PETITION NO. 22 OF 2015 IN APPEAL NO. 108 OF 2014

Dated: 8<sup>th</sup> August, 2017

In the matter of:

Udupi Power Corporation Ltd. Vs. Power Company of Karnataka & Ors. ... Review Petitioner(s)/R-2

... Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **<u>09.10.2017</u>**.

(For Court Master)

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